

| S. No. | State/U. T. | Minor irrigation and other programmes for which administrative approval issued | Short-term loan released for inputs |
|--------|--|--|-------------------------------------|
| 1 | Andhra Pradesh | 9.865 | 10.00 |
| 2 | Assam | 1.870* | 2.00 |
| 3 | Bihar | 17.170 | 7.00 |
| 4 | Gujarat | 3.250 | ... |
| 5 | Haryana | 9.000 | ... |
| 6 | Himachal Pradesh | 0.500 | 0.20 |
| 7 | Kerala | 2.000 | 1.25 |
| 8 | Madhya Pradesh | 5.530 | 5.00 |
| 9 | Maharashtra | 24.583 | 10.00 |
| 10 | Manipur | 0.577 | 0.25 |
| 11 | Mysore | 0.389 | 2.00 |
| 12 | Nagaland | 0.200 | 0.02 |
| 13 | Orissa | 6.400 | 2.00 |
| 14 | Punjab | 11.000† | ... |
| 15 | Rajasthan | 3.407 | 1.28 |
| 16 | Tamil Nadu | 3.820‡ | 3.00 |
| 17 | Tripura | 0.229 | 0.20 |
| 18 | Uttar Pradesh | 20.750 | 10.00 |
| 19 | West Bengal | 14.000 | 6.00 |
| 20 | Arunachal Pradesh : An amount of Rs. 6.75 lakhs approved and Ministry of Home Affairs asked to provide this amount in the area demand of Arunachal Pradesh | | |

*Includes Rs. 17.00 lakhs for purchase of tractors and threshers.

†Includes grant of Rs. 192.50 lakhs for tubewells in border districts.

‡Includes Rs. 20.00 lakhs for purchase of power sprayers.

LEPROSY CASES IN RANCHI

1039. SHRI B. R. MUNDA : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that a large number of persons suffering from leprosy are residing at Ranchi town and its suburbs;

(b) whether the disease is infectious;

(c) whether it is also a fact that the disease is likely to infect the inhabitants of the town and the Central Government Employees of National Coal Development Corporation, Hindustan Steel, Heavy Engineering Corporation, A. G. Office and several Government offices functioning at Ranchi; and

(d) if the answer to part (a) above is in affirmative what is the plan of Government to prevent and control the disease ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (PROF. DEBIPRASAD CHATTOPADHYAYA) : (a) There are some leprosy patients in Ranchi town and its suburbs, usually beggars.

(b) Leprosy is an infectious disease but all cases of leprosy are not infectious. In our country about 20 to 25% of the leprosy cases are of infectious type. Infection from these infectious cases can be transmitted only by intimate contact of skin to skin contact.

(c) It is unlikely for any one to get the infection from those wandering leprosy beggars unless one continuously mixes among them.

(d) The existing Brambe hospital and its outdoor clinic is considered sufficient to cater to the treatment of leprosy patients. It is the policy of the Government that leprosy patients should take treatment from outdoor clinics staying in their own homes. The Government of Bihar are understood to be surveying the area and if considered necessary as a result of the survey, the question of opening of Leprosy Control Unit or Survey, Education and Treatment Centre under the Fourth Five Year Plan will be considered.

RECOMMENDATIONS OF UNESCO COMMISSION ON THE DEVELOPMENT OF EDUCATION

1040. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware of the recommendations made by UNESCO Commission on the development of education in the under-developed countries: and

(b) if so, whether the master concept for educational policies recommended by that Commission can be adopted in our educational system ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) The Report of the International Commission on the Development of Education set up by UNESCO was received in October, 1972. The report has to be studied by educationists, universities and State Governments to whom copies are being supplied. It is pre-mature to say how far its recommendations can be adopted in our educational system.

INTER-STATE TRANSPORT AGREEMENT

1041. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether an inter-State transport agreement, to facilitate long-distance inter-State traffic and introduce composite payment at one point, has been signed by some of the States in the country;

(b) if so, how the system has served the inter-State road traffic so far; and

(c) what are the reactions of the remaining States which have not adopted the system ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) Yes, Sir. A special Reciprocal Agreement (Western Zone Permit Scheme) for operation of goods vehicles, covering the eight States/Union Territory of Punjab, Haryana, Rajasthan, Uttar Pradesh,